

**IN THE GAUHATI HIGH COURT**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

Format for Annual compilation of Data :-

**CASES INSTITUTED AND DISPOSED IN THE YEAR 2022**

Name of the High Court Benches	Cases brought forward from the previous Quarter(Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos.) (Civil/Crl.)			Disposed of Cases (Nos.) (Civil/Crl.)			Pending Cases at the end of the Quarter(Nos.)		
	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)
<b>Principal Seat</b>	33838	7827	<b>41665</b>	12018	2533	<b>14551</b>	10113	1249	<b>11362</b>	35743	9111	<b>44854</b>
<b>Kohima</b>	739	98	<b>837</b>	475	73	<b>548</b>	371	84	<b>455</b>	843	87	<b>930</b>
<b>Aizawl</b>	408	94	<b>502</b>	254	49	<b>303</b>	280	52	<b>332</b>	382	91	<b>473</b>
<b>Itanagar</b>	1142	210	<b>1352</b>	743	220	<b>963</b>	821	235	<b>1056</b>	1064	195	<b>1259</b>
<b>TOTAL</b>	<b>36127</b>	<b>8229</b>	<b>44356</b>	<b>13490</b>	<b>2875</b>	<b>16365</b>	<b>11585</b>	<b>1620</b>	<b>13205</b>	<b>38032</b>	<b>9484</b>	<b>47516</b>

N.B:- Excluding Misc. Cases/I.A. & B.A.

**STATUS OF CASES IN TERMS OF PENDENCY**  
**(As on 31<sup>st</sup> December)**

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1 yr.	More than 1 yr & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs	Upto 1 yr.	More than 1 yr & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs
2022	7463	4779	17632	5869	1828	861	4012	2410
2022	587	82	140	34	57	12	16	02
2022	214	37	92	39	52	20	18	01
2022	588	112	310	54	136	12	43	04
Total	8852	5010	18174	5996	2073	905	4089	2417

**Strength of Judges**  
**(As on 31<sup>st</sup> December)**

Sanctioned Strength	Working strength	Vacancy
<b>24</b> (Not yet revised after separation of Manipur, Tripura & Meghalaya High Court)	<b>24</b>	-

**Bifurcation of Pending cases (As on 31<sup>st</sup> December)**

Benches	CIVIL		CRIMINAL		(Civ+Crl.)	Civ+Crl.)
	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters
<b>Principal Seat</b>	25020	10723	6377	2734	<b>31397</b>	<b>13457</b>
<b>Kohima</b>	651	279	61	26	<b>712</b>	<b>305</b>
<b>Aizawl</b>	267	115	64	27	<b>331</b>	<b>142</b>
<b>Itanagar</b>	745	319	137	58	<b>882</b>	<b>377</b>
<b>TOTAL</b>	<b>26683</b>	<b>11436</b>	<b>6639</b>	<b>2845</b>	<b>33322</b>	<b>14281</b>

*for,*

*Ali, Sr. J.A., 03/02/23.*

**Administrative Officer, (Judl.)**

**Statement Section**

**THE GAUAHTI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

INSTITUTION, DISPOSAL AND PENDENCY OF CASES FOR THE YEAR 2022  
(SUBORDINATE COURTS)

Name of the States	2022	Cases brought forward from the previous Year			Freshly instituted Cases during the year.			Disposed of Cases during the year.			Pending Cases at the end of the Year.		
		Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
ASSAM		87179	327845	415024	52584	289206	341798	45184	226175	271367	94579	390876	485455
NAGALAND		1780	2789	4569	2173	3144	5317	2366	3077	5443	1587	2856	4443
MIZORAM		2648	3656	6304	6561	6935	13496	6442	7738	14180	2767	2853	5620
ARUNACHAL PRADESH		2450	11868	14318	3208	9525	12733	2994	8134	11128	2664	13259	15923

**STRENGTH OF JUDICIAL OFFICERS**

Name of the State/UT	Total Sanctioned Strength	Total Working Strength	Vacancy
ASSAM	485	425	60
NAGALAND	35	24	11
MIZORAM	74	41	33
ARUNACHAL PRADESH	41	33	08

*For,*

*Ali, Sr. J.A, 03/02/23.*

**Administrative Officer (Judl.)**

**Statement Section**

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3/2/23*

